



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14th Oct, 2022

NOTICE

Please take notice that the following matter adjourned on 14.10.2022 in the Court-IV. The next date is 18.11.2022.

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	Abhishek Anand	Manish Jain Divya Sharma
2.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	Rajansh Thukral Sidharth Thukral	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli

By order of Hon'ble Chairperson

-Sd/-

Registrar